[Shri Shaw Nawaz Khan] the Mines Vocational Training Rules, 1966.

(ii) Notification G.S.R. No. 516, dated the 1st April, 1966, publishing the Mines Creche Rules, 1966. [Placed in Library. See No. LT-6154/66 for (i) and (ii)].

GOVERNMENT OF KERALA NOTIFICATION

SHRI SHAH NAWAZ KHAN: Sir, I beg to lay on the Table a copy of Notification S.R.O. No. 72/66, dated the 3rd February, 1966, issued by the Government of Kerala, under sub-section (3) of section 12 of the Kerala Industrial Establishments (National and Festival Holidays) Act, 1958. [Placed in Library. See No. LT-6280/66.]

- I. MAIN CONCLUSIONS OF THE SECOND SESSION OF THE INDUSTRIAL COMMITTEE ON TANNERIES AND LEATHER GOODS MANUFACTORIES.
- II. MAIN CONCLUSIONS OF THE FIRST SESSION OF THE INDUSTRIAL COM-MITTEE ON ROAD TRANSPORT.
- III. MAIN CONCLUSIONS OF THE 24TH SESSION OF THE STANDING LABOUR COMMITTEE.
- IV. MAIN CONCLUSIONS OF THE FIRST SESSION OF THE INDUSTRIAL COM-MITTEE ON CHEMICAL INDUSTRY.

SHRI SHAH NAWAZ KHAN: Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Main conclusions of the Second Session of the Industrial Committee on Tanneries and Leather Goods Manufactories held at Agra on February 6, 1966. [Placed in Library. See No. LT-6149/66].
- (iV) Main conclusions of the First Session of the Industrial Committee on Road Transport held in New Delhi on February 25, 1966. [Placed in Library. See No. LT-6150/66.]

Main conclusions of the 24th Session of the Standing Labour Committee held in New Delhi on February 13-14, 1966. [Placed in Library. See No. LT-6151/66.

(/v) Main conclusions of the First Session of the Industrial Committee on Chemical Industry held in Bombay on March 13, 1966. [Placed in Library'. See No. LT-6152/66.]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE SALAR JUNG MUSEUM BOARD AND AUDIT REPORT THEREON.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION [DR. (SHRIMATI) T. S. SOUNDARAM RAMA-CHANDRAN]: I beg to lay on the Table a copy of the Annual Report and Accounts of the Salar Jung Museum Board, Hyderabad, for the year 1964-65, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-6085/66]

- I. REPORT OF THE STUDY TEAM ON IMPORT AND EXPORT TRADE CONTROL ORGANISATION (PART II).
- II. GOVERNMENT RESOLUTION No. 2(5), 65-0 & M.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): Sir, I beg to lay on the Table a copy each of the following papers:—

- (/) Report of the Study Team on Import and Export Trade Control Organisation (Part II). [Placed in Library. See No. LT-6234/66.]
- (ii) Government Resolution No. 2(5)/65-O & M, dated the 5th May, 1966.[Placed in Library. See No. LT-6235/66]

FIFTY-THIRD REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1965-66)

श्री महाबोर प्रसाद भागव (उत्तर प्रदेश) : सभापति जी, मैं आपकी आज्ञा से विनियोग लेखे (रेलवे) 1963-64 और लेखापरीक्षा प्रतिवेदन (रेलवे) 1965 पर लोक लेखा समिति (1965-66) के तिरपनवें प्रतिवेदन की एक प्रति सभा पटल पर रख रहा हूं।